

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3615

ANSWERED ON:11.12.2009

WELFARE SCHEMES FOR WOMEN AND CHILDREN

Panda Shri Prabodh;Shekhar Shri Neeraj;Venugopal Shri K. C.

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a): whether the Government has ascertained the number of women and children benefited from various programmes/schemes meant for women and child development;
- (b): if so, the details thereof, State-wise, scheme-wise;
- (c): whether the Union Government has received proposals for approval from various State Governments for implementation of various schemes for women and child development;
- (d): if so, the details of proposals sanctioned, pending and rejected, State-wise, scheme-wise; and
- (e): the time by which the pending proposals are likely to be approved?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b): State/Union Territory-wise and Scheme-wise details of women and children benefited under the major schemes of the Ministry of Women and Child Development are available on the website i.e., [www.wcd.nic.in](http://www.wcd.nic.in). This information is also available in the Annual Reports of this Ministry, which are available in the Library of Lok Sabha.

(c), (d) & (e): Proposals received from the State Governments under various schemes of the Ministry are examined as per the norms and guidelines of the respective schemes of the Ministry and availability of funds.